

Central Administrative Tribunal
Principal Bench

DA- 3914/96

New Delhi, this the 24th day of January, 1997

Hon'ble Shri S.R. Adige, Member (A)
Hon'ble Dr. A. Vedavalli, Member (B)

M.K. Sengupta,
Supt. Engineer (Civil),
Delhi Circle-I,
Civil Construction Wing AIR,
Soochana Bhawan (3rd Floor),
CGO Complex, Lodhi Road,
New Delhi-3.Applicant.
(By Shri Manoj Chatterjee - None present)

- Versus -

1. Union of India through
Secretary,
Ministry of I & B,
Shastri Bhawan,
New Delhi.
2. The Director General,
A.I.R., Akashvani Bhawan (1st Floor),
Parliament Street,
New Delhi.
3. Civil Engineer (Civil) Level I,
Civil Construction Wing,
AIR, PTI Bldg. (2nd Floor),
4, Parliament Street,
New Delhi.
4. U.P.S.C. through
Secretary,
Dholpur House,
Shahjahan Road,
New Delhi.Respondents

(By Shri E.X. Joseph, Advocate)

ORD ER (Oral)

By Hon'ble S.R. Adige, Member (A):--

Applicant impugned the chargesheet dated 29.2.1996. We are informed by the respondents' counsel that the applicant unfortunately expired a short while ago and accordingly Shri Joseph stated that the chargesheet dated 29.2.1996 automatically stands abated.

Under the circumstances nothing further survives

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(7)

in the O.A. and the same is dismissed. No costs.

A. Vedavalli
(Dr. A. Vedavalli)
Member (J)

S. R. Adige
(S. R. Adige)
Member (H)

/Chanchal/